

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.6  
**C.P. (IB)/173(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Central Bank of India

V/s

Ajay N. Sayani PG to Bhavin Impex Private Limited

.....Applicant

.....Respondent

**Order delivered on: 16/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent :

**ORDER**

Ld. Counsel for the applicant has filed a leave note.

List for consideration on 17.05.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**